

**SPECIAL BENCH**

**ITEM NO. 129**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No. 63/2018, CA No. 301/2019 IN CP No. 49/ND/2014**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> March,  
2023, 02:30 pm**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>MR. SAURABH KAPOOR V/S MORADABAD<br/>CLUB PVT LTD &amp; ORS</b> |
| <b>UNDER SECTION</b>       | <b>397/398 OF COMPANIES ACT 1956</b>                               |

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Rishi Sood, Adv.

*: For the Applicant in CA No. 63/2018 & Res. in CA No. 301/2019*

Sh. Krishna Dev Vyas, Adv.

*: For the Respondent No. 6 in CA No. 63/2018 & Applicant in CA No. 301/2019*

**ORDER**

Ld. Counsel for the parties present.

A date is requested by Ld. Counsel for the parties, let the matter be adjourned  
to 5<sup>th</sup> April, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Harnam Singh Thakur)  
Member (Judicial)**

**13<sup>th</sup> March, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*